

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. Company Appeal/18/2023

Company Appeal/17/2023

I.A. 1432/2023

M.A. 135/2020

In

C.P.(IB)-314(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: Saraswati Marketing

V/s.

H & V Engineering & Construction Pvt Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **06.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)